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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 1522/2020 & CM APPL. 17186/2020**

RUKSHAD DARUVALA

..... Petitioner

Through: Mr. Arun Kathpalia, Senior Advocate
with Ms. Aayushi Sharma, Mr.
Aditya Dhupar and Ms. Sukanya
Joshi, Advocates

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Chetan Sharma, ASG with Mr.
Kirtiman Singh, CGSC and Mr. Amit
Gupta, Mr. Saurabh Tripathi and Ms.
Vidhi Jain, Advocates for UOI

CORAM:

HON'BLE MR. JUSTICE SANJEEV SACHDEVA

HON'BLE MR. JUSTICE VIKAS MAHAJAN

ORDER

20.04.2023

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1. Further arguments heard in part.
2. List for further hearing on 11.05.2023.

SANJEEV SACHDEVA, J

VIKAS MAHAJAN, J

APRIL 20, 2023

'rs'